

Central Administrative Tribunal
Ernakulam Bench

Dated Friday the thirtieth day of June,
One thousand, nine hundred and eighty nine.

Present

Hon'ble Shri G Sreedharan Nair, Judicial Member
and

Hon'ble Shri NV Krishnan, Administrative Member

DA 350/89

PK Bhaskaran

: Applicant

Vs

1 The Regional Director
Regional Office
ESI Corporation
Trichur- 680 020

2 The Director General
ESI Corporation
Kotla Road
New Delhi- 110 002

3 PK Krishnan, Peon
Regional Office
ESI Corporation
Trichur

: Respondents

Mr KA Abdul Gafoor

: Counsel of Applicant

Mr CS Rajan

: Counsel of Respondents

O R D E R

Shri G Sreedharan Nair, Judicial Member

Heard counsel of applicant as well as Advocate

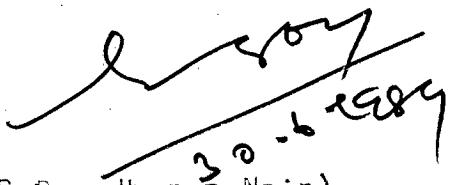
Mr CS Rajan appearing on behalf of the respondents I & 2
pursuant to the notice issued.

2 The grievance of the applicant who has been
duly selected for the post of Lower Division Clerk from

among the Group D employees pursuant to the order dated 30.1.1989 and who was promoted and posted as Lower Division Clerk by the order dated 30.5.1989 is that the Respondents No.1 & 2 are proposing to revert him to Group -D. It was submitted by counsel of respondents 1 & 2 that no steps have been taken for setting at naught the order of promotion or for reverting the applicant. As such, we are of the view that the application is premature. However, while rejecting the application on that ground, we would direct Respondents 1 & 2 that in case the applicant is proposed to be reverted to Group D post, an opportunity of being heard shall be afforded to him before any such order is passed.

3 Subject to the aforesaid directions we reject the application.


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(NV Krishnan)
Administrative Member
30.6.89


30-6-1989
(G Sreedharan Nair)
Judicial Member
30.6.89